

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:504
ANSWERED ON:23.11.2009
BENEFICIARIES UNDER NREGS
Semmalai Shri S.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government proposes the National Rural Employment Guarantee Scheme (NREGS) beneficiaries to work on private lands; and

(b) if so, the details thereof and the benefits likely to be accrued therefrom?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN `ADITYA`)

(a) & (b): The provisions contained in para 1
(iv) of Schedule I of the Act as amended from time to time are as under:-

``(iv) provision of irrigation facility, horticulture plantation and land development facilities to land owned by households belonging to the Schedule Castes and Schedule Tribes or below poverty line families or to beneficiaries of land reforms or to the beneficiaries under the Indira Awaas Yojana of Government of India or that of the small farmers or marginal farmers as defined in the Agriculture Debt Waiver and Debit Relief Scheme, 2008.``